

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(CAA)-399(PB)/2017

IN THE MATTER OF:

Hometrail Estate Pvt. Ltd. Applicant/petitioner
And
Hometrail Builtech Pvt. Ltd. Respondent

Order under Section 230-232 of the Companies Act

Order delivered on 13.08.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:-

For the Petitioner/Applicant : Mr. D.K. Malhotra & Mr. Rajesh Malhotra,
Adv. & Ashok Tyagi, CS
For the Respondent : -
For the ITD : Ms. Lakshmi Gurung, Counsel for the ITD
For RD(NR) : Mr. C. Balooni, CP

ORDER

Due to paucity of time matter could not be taken up.

For further consideration on 13.09.2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

13.08.2018
Ritu Sharma